

ITEM NO.4 Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 619/2020

DR. SUBRAMANIAN SWAMY & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.57771/2020-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 26-03-2021 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Dr. Subramanian Swamy (In-person)
Mr. Satya Sabharwal(In-person)
Mr. Roxna Swamy,Adv.
Ms. Ramni Tanje,Adv.
Mr. M.R. Venkatesh,Adv.

For Respondent(s) Mr. Tushar Mehta, SGI
Mr. B.V. Balram Das, AOR

UPON hearing in person the Court made the following
O R D E R

I.A. for permission to appear and argue in person is
granted.

Issue notice.

Tag with Writ Petition (Civil) No. 1246 of 2020.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR